

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2012

Dated : 3rd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Delhi Distribution Co. Ltd. Appellant (s)
Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Anand K. Shrivastava
Mr. Shantnu Singh

Counsel for Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

Post the matter for hearing on **04.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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